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(2020) 10 SC CK 0016

Supreme Court Of India

Case No: Civil Appeal No. 2851 Of 2020

Sushil Kumar Pandey & Ors

APPELLANT

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State Of Uttar Pradesh & Ors

RESPONDENT

Date of Decision: Oct. 12, 2020

Hon'ble Judges: Sanjay Kishan Kaul, J; Aniruddha Bose, J; Krishna Murari, J

Bench: Full Bench

Advocate: Manoj K. Mishra, Rajeev Maheshwaranand Roy, Bhakti Vardhan Singh

Final Decision: Dismissed

Judgement

Sanjay Kishan Kaul, J

1. This appeal, arising out of the order dated 14.5.2018 passed in Writ-A No. 61 of 2015, seeks to assail the recruitment process concerning

Advertisement No. 46 of 2014, which in the appeal, being Civil Appeal No. 2850/2020, we have decided today, was given up by the counsel for the

appellants. We are not inclined to open the whole selection process of 2014, which already stands completed and had a different advertisement. We

have, thus, confined our judgment to the selection process of 2016.

2. In consequence of the aforesaid, this appeal is dismissed.